

1	2	3	4	5
Chhattisgarh	355	1737	2092	Bastar, Bijapur, Dantewada, Narayanpur, Kanker, Rajnandgaon, Sarguja
Jharkhand	504	249 (224)*	753	Bokaro, Chatra, East Singhbhum, Hazaribagh, Garhwa, Gumla, Palamu, Latehar, Lohardaga, Ramgarh, West Singhbhum
Madhya Pradesh	0	237 (95)*	237	Balaghat
Maharashtra	0	420 (361)*	420	Gadchiroli, Gondia
Odisha	0	614	614	Deogarh, Gajapati, Malkangiri, Rayagarh, Sambalpur
Uttar Pradesh	67	0	57	Sonbhadra
	1126	4351 (680)*	5477	*Due to limited availability of land in forests. IL=680 km.; DL=3671 km.

Note:

IL – Intermediate Lane.

DL – Double Lane.

Number of criminal cases

1032. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of criminal cases registered during the past two years;
- (b) the number of cases disposed and the number of cases still pending for disposal;

- (c) whether the crime graph is rapidly increasing in the country and if so, the reasons therefor; and
- (d) the measures being taken by Government in early disposal of cases and proper investigation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) The data/information pertaining to the last two years (2010-2011), State/UT-wise are given in Statement (*See* below).

- (c) A total number of 2224831 and 2325575 IPC cases were reported in the country during 2010 and 2011 respectively, thereby showing a rising trend.
- (d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, and therefore, the State Governments/UT Administrations are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/UT Administrations.

Statement

Cases Registered (CR), Cases Investigated (CINV), Cases Pending Investigation (CPI), Cases in which Trials Completed (TC) and Cases Pending Trial at end of the year (CPT) under total IPC Crimes during 2010 and 11

Sl. No.	State	2010						2011			
		CR	CINV	CPI	TC	CPT	CR	CINV	CPI	TC	CPT
1.	Andhra Pradesh	181438	166977	51722	110365	331854	189780	163568	58249	110646	340914
2.	Arunachal Pradesh	2439	2024	1522	814	15937	2286	2113	1695	511	16498
3.	Assam	61668	47068	76109	15018	95679	66714	51391	83931	23876	96077
4.	Bihar	127453	105391	109513	52733	522157	135896	155133	83482	56741	568900
5.	Chhattisgarh	54958	52474	7086	34022	176957	57218	56987	7133	29942	186952
6.	Goa	3293	3536	2436	1426	7486	3449	3278	2528	1237	7985
7.	Gujarat	116439	116627	17429	55227	836531	123371	120800	19497	64674	871690
8.	Haryana	59120	55074	14064	32606	140618	60741	53723	18126	41888	134357
9.	Himachal Pradesh	13049	11639	3042	5315	58824	14312	11779	4636	5286	62369

10. Jammu and Kashmir	23223	19460	9964	9628	75585	24504	23918	8154	10172	82753
11. Jharkhand	38889	38328	31663	26586	65125	35838	35658	25073	22256	64444
12. Karnataka	142322	134128	60828	74484	265064	137600	143543	47814	78182	290631
13. Kerala	148313	144630	21932	89741	371908	172137	156714	32987	97344	420106
14. Madhya Pradesh	214269	215154	9979	131902	594249	217094	213917	12582	145607	576473
15. Maharashtra	208168	191253	108540	89001	1327036	204902	196612	112962	99516	1341836
16. Manipur	2715	1368	11996	54	2689	3218	1783	13431	54	2749
17. Meghalaya	2505	2024	6192	492	8898	2755	2054	6888	699	9230
18. Mizoram	2174	2206	306	2280	1177	1821	1543	584	1177	1410
19. Nagaland	1059	1275	609	694	1646	1083	1165	524	1193	1326
20. Odisha	56459	62124	26183	33502	330457	61277	60945	24263	34320	348711
21. Punjab	36648	34376	19298	20673	91827	34883	31523	20285	22454	92922
22. Rajasthan	162957	117269	7503	56871	448502	165622	116575	7762	72599	452766
23. Sikkim	552	907	217	188	1098	596	428	385	296	1123
24. Tamil Nadu	185678	148213	77327	120578	255725	192879	151765	102155	109821	277986
25. Tripura	5805	5402	1476	2478	13770	5803	6324	955	2751	16000

1	2	3	4	5	6	7	8	9	10	11	12
26. Uttar Pradesh	174179	154806	22324	119001	406441	195135	177244	25676	121537	401179	
27. Uttarakhand	9240	8920	1153	4721	23878	8774	7893	1684	3028	26266	
28. West Bengal	129616	122785	74913	23609	567439	143197	132830	84748	24703	643576	
Total States:	2164628	1965438	775326	1114009	7038557	2262885	2081206	808189	1182510	7337229	
29. Andaman and Nicobar Islands	980	859	673	165	5938	793	858	608	77	6533	
30. Chandigarh	3373	3160	2563	1865	5144	3542	4042	2003	1348	5947	
31. Dadra and Nagar Haveli	378	325	389	131	2179	372	367	388	93	2352	
32. Daman and Diu	203	263	155	129	506	224	224	155	138	450	
33. Delhi UT	51292	47088	47063	19641	200334	53353	53821	43965	25316	203510	
34. Lakshadweep	42	48	165	0	138	44	156	53	51	150	
35. Puducherry	3935	4079	297	5091	5506	4362	3519	1083	1692	6845	
Total UTs:	60203	55822	51305	27022	219745	62690	62987	48255	28715	225787	
Total All India:	2224831	2021260	826631	1141031	7258302	2325575	2144193	856444	1211225	7563016	

Source: Crime in India